

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.115/ BB/17	-	Await report from ROC	66	Levigo Engineering India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

24) DEVIKA  
SATHYANARAYANA  
9620698482.

Applicant-

*[Signature]*

**ORDER**

PCS for Petitioner Company is present. Matter is listed today for report of ROC-Karnataka, Bangalore. ROC report already received. For hearing list it on 29/01/2018.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**